GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 881 TO BE ANSWERED ON 09.02.2023

REGISTRATION OF MIGRANT WORKERS FROM OTHER STATES

881. # DR. RADHA MOHAN DAS AGRAWAL:

Will the Minister of Labour and Employment be pleased to state:

- (a)the number and details of unskilled and skilled migrated labourers from other States in organized and unorganized sector in different States of the country during the years 2020- 21, 2021-22 and 2022-23, the number of labourers who came back in 2020-21 and went back in 2021-22 and 2022-23;
- (b)whether Government has made any arrangement for necessary registration of workers going to other States;
- (c)if so, the State-wise number of registered organized/unorganized and skilled/unskilled workers; and
- (d)whether Government would consider setting up of any regulatory commission for 100 per cent registration of workers?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (d): Migration of workers from one state to another state is a continuous process, and dynamic in nature. As per Census 2011 data, the total number of inter-State migrant workers in the country are 4,14,22,917. State-wise number of workers who migrated to other States in search of job is Annexure-I.

Ministry of Labour & Employment has launched e-SHRAM portal, a National Database of the Unorganised Workers on 26th August, 2021 for registration of unorganised workers seeded with Aadhaar. To increase the number of registrations, the matter is taken up with all the States/UTs from time to time. The registration facility is available at over 4 lakh CSC centres across the country. State Seva Kendras have also been taken on board. Further, CSC organises awareness camps (including night camps) at various places for mobilisation of workers. e-SHRAM portal has also been on boarded on UMANG App for easy registration through mobile.

As on 31.01.2023, more than 28.56 crore unorganised workers have been registered on the portal and the State-wise detail is attached as Annexure-II.

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Annexure referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 881 for 09.02.2023 raised by Shri Dr. Radha Mohan Das Agrawal regarding Registration of migrant workers from other States.

State wise Number of persons who moved in for work & Employment as per Census – 2011 (Migrant Workers)		
Sl. No.		Persons
1	ANDAMAN & NICOBAR ISLANDS	52,129
2	ANDHRA PRADESH	37,37,316
3	ARUNACHAL PRADESH	1,19,244
4	ASSAM	5,72,064
5	BIHAR	7,06,557
6	CHANDIGARH	2,06,642
7	CHHATTISGARH	10,21,077
8	DADRA & NAGAR HAVELI	63,779
9	DAMAN & DIU	73,782
10	GOA	1,15,870
11	GUJARAT	30,41,779
12	HARYANA	13,33,644
13	HIMACHAL PRADESH	2,96,268
14	JAMMU & KASHMIR	1,22,587
15	JHARKHAND	8,24,259
16	KARNATAKA	28,87,216
17	KERALA	7,13,934
18	LAKSHADWEEP	6,135
19	MADHYA PRADESH	24,15,635
20	MAHARASHTRA	79,01,819
21	MANIPUR	22,750
22	MEGHALAYA	52,797
23	MIZORAM	62,828
24	NAGALAND	1,10,779
25	NCT OF DELHI	20,29,489
26	ODISHA	8,51,363
27	PUDUCHERRY	70,721
28	PUNJAB	12,44,056
29	RAJASTHAN	17,09,602
30	SIKKIM	46,554
31	TAMIL NADU	34,87,974
32	TRIPURA	92,097
33	UTTAR PRADESH	31,56,125
34	UTTARAKHAND	6,17,094
35	WEST BENGAL	16,56,952
	INDIA	4,14,22,917

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The State-wise number of registered workers on the e-SHRAM portal as on 31.01.2023		
State	Total Registrations	
UTTAR PRADESH	8,30,04,110	
BIHAR	2,85,53,787	
WEST BENGAL	2,57,82,641	
MADHYA PRADESH	1,68,69,468	
MAHARASHTRA	1,34,44,317	
ODISHA	1,33,25,936	
RAJASTHAN	1,27,82,019	
GUJARAT	91,36,520	
JHARKHAND	91,36,018	
TAMIL NADU	83,52,759	
CHHATTISGARH	82,53,697	
ANDHRA PRADESH	79,07,981	
KARNATAKA	73,84,000	
ASSAM	69,22,940	
KERALA	59,03,354	
PUNJAB	54,95,385	
HARYANA	52,52,989	
TELANGANA	40,69,680	
JAMMU AND KASHMIR	33,67,355	
DELHI	32,51,071	
UTTARAKHAND	29,71,660	
HIMACHAL PRADESH	19,23,013	
TRIPURA	8,44,264	
MANIPUR	4,04,682	
MEGHALAYA	2,86,788	
NAGALAND	2,18,571	
PUDUCHERRY	1,76,361	
CHANDIGARH	1,74,078	
ARUNACHAL PRADESH	1,40,405	
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	72,846	
MIZORAM	58,198	
GOA	55,773	
LADAKH	28,668	
ANDAMAN AND NICOBAR ISLANDS	28,477	
SIKKIM	24,082	
LAKSHADWEEP	2,425	
Total	28,56,06,318	